

(ii) Grants in aid are paid to voluntary organisations, Gurukules etc. for various projects.

(iii) Scholarships are available to students for studies in traditional Pathashalas and in universities for doing research.

Financial assistance is available for publication of Sanskrit books and for improving the content and quality of Sanskrit journals and to publish out of print Sanskrit texts. Grants are also given for the preparation of catalogues of manuscripts and publication of rare manuscripts in Sanskrit.

12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND AUDITED ACCOUNTS OF I.C.A.R. FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): I beg to lay on the Table—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1972-73, together with the Audited Accounts.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-10613/76.]

STATEMENT re. ADDITIONAL FACILITIES TO BE ALLOWED TO NON-RESIDENT INDIANS FOR ESTABLISHING INDUSTRIAL PROJECTS IN INDIA

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): I beg to lay on the Table a statement regarding additional facilities to be allowed to non-resident Indians for establishing industrial projects in India. [Placed in Library. See No. LT-10614/76.]

NOTIFICATION UNDER CUSTOMS ACT AND CENTRAL EXCISE RULES

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF

REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): I beg to lay on the Table—

(1) A copy of Notification No. G.S.R. 274 (Hindi and English versions) published in Gazette of India dated the 1st April, 1976, under section 159 of the Customs Act, 1962 together with an explanatory memorandum. [Placed in Library. See No. LT-10615/76.]

(2) A copy of Notification No. G.S.R. 255 (E) (Hindi and English versions) published in Gazette of India dated the 26th March, 1976, issued under the Central Excise Rules, 1944 together with an explanatory memorandum. [Placed in Library. See No. LT-10616/76.]

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): I beg to lay on the Table a copy of Notification No. G.S.R. 126(E) (Hindi and English versions) published in Gazette of India dated the 16th March, 1976, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-10617/76.]

ANNUAL REPORT OF MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY, COCHIN

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Cochin, for the year 1973-74, under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972. [Placed in Library. See No. LT-10618/76.]

DISPLACED PERSONS (COMPENSATION AND REHABILITATION) AMENDMENT RULES

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND RE-

HABILITATION (SHRI G. VENKAT-SWAMY): I beg to lay on the Table a copy of the Displaced Persons (Compensation and Rehabilitation) Amendment Rules, 1976 (Hindi and English versions) published in Notification No. G.S.E. 394 in Gazette of India dated the 18th March 1976, under sub-section (3) of section 40 of the Displaced Persons (Compensation and Rehabilitation) Act, 1974. [Placed in Library. See No. LT-10619/76.]

12.02 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

- (i) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on 1st April, 1976, agreed without any amendment to the Beedi Workers Welfare Fund Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 26th March, 1976."
- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 1st April, 1976, agreed without any amendment to the Betwa River Board Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 30th March, 1976."
- (iii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 31st March, 1976, agreed without any amendment to the Iron Ore Mines and Manganese Ore Mines Labour Welfare Fund Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 26th March, 1976."
- (iv) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Iron Ore Mines and Manganese Ore Mines Labour Welfare Cess Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 26th March, 1976, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (v) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Beedi Workers Welfare Cess Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 26th March, 1976, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- "In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Workmen's Compensation (Amendment) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 1st April, 1976."